

(c) whether Government have drawn up any further programme to man the remaining un-manned railway crossings; and

(f) if so, the detail thereof ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) and (b). The number of accidents at unmanned level crossings and the casualties therein during 1984-85 and 1983-84 are as under ;—

Year	No. of accidents	Casualties	
		Killed	Injured
1984-85 (April'84 to February, 1985)	36	96	141
1983-84 (April'83 to February, 1984)	48	68	191
1983-84 (April, 1983 to March, 1984)	51	75	196

(c) 232 level crossings have been manned upto the end of February, 1985 against a target of 400 for the year.

(d) to (f). There are 22, 186 unmanned level crossing on Indian Railways. In 1982, 1600 level crossings which are potentially hazardous were identified for manning on a phased programme. 731 such level crossings have been manned by end of February, 1985 and the remaining are being taken up for manning as per phased programme.

Tellicherry-Mysore Railway Line

1902. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of RAILWAYS be pleased to state :

(a) how many surveys have so far been conducted on the proposed Tellicherry-Mysore railway line ;

(b) the action taken by Government on the survey reports ; and

(c) whether, considering the importance of this line, Government consider the question of including this Railway line during the Seventh Plan ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Surveys were conducted twice, first in 1901 and later in 1956-57.

(b) These proposals were not pursued due to poor rate of expected return on its investment.

(c) No, Sir. The severe constraint of resources do not permit consideration of this proposal, for the present.

Difficulties in Getting Duplicate Registration Books due to Non-Updating of Records by Directorate of Transport, Delhi

1903. SHRI M. V. CHANDRASHEKARA MURTHY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are aware that a large number of cases of issue of duplicate Registration Books in respect of Scooter and Cars are pending with the Directorate of Transport, Delhi as the road tax collected by various Post Offices in the Capital has not been entered into the relevant records of the Directorate;

(b) if so, the details thereof and the reasons for not updating the records of the Directorate in this regard; and